CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A No. 3319/2016 M.A No. 2933/2016

New Delhi this the 29th day of September, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. K. N. Shrivastava, Member (A)

- Gyaneshwar Tiwari
 Tech. Asstt. (Lab. Gr. IV)
 Aged about 43 years,
 S/o. Sh. S. N. Tiwari,
 398, Dwarka, Sector 19, Pocket 3, New Delhi.
- Astha Sharma, Tech. Asstt. (Lab. Gr. IV)
 Aged about 40 years,
 D/o. Sh. Kapil Dev,
 R/o. 105, Sidharth Enclave Ashram, New Delhi.
- Mrs. Pankaj, Tech. Asstt. (Lab. Gr. III)
 Aged about 41 years,
 W/o. Sh. Dinesh Kumar,
 R/o. 19B, Pocket B, Vikaspuri Extension, New Delhi.
- 4. Sadhna Bewal,
 Lab Asstt. (Lab. Gr. IV)
 Aged about 42 years,
 D/o. Sh. J. K. Bewal,
 R/o. G1-1076, Sarojini Nagar, New Delhi-110 023.
- 5. Sanjeev Arora,
 Tech. Asstt. (Lab. Gr. IV)
 Aged about 41 years,
 S/o. Late A. K. Arora,
 R/o. E-137, Kamla Nagar, Delhi-110 007.
- Deepa Arora,
 Lab Technician (Lab. Gr. IV)
 Aged about 39 years,
 W/o. Sh. Sandeep Arora,
 R/o. 6/109, Geeta Colony, Delhi-110 031.
- 7. Jyoti Nanda,
 Tech. Asstt. (Lab. Gr. III)
 Aged about 46 years,
 W/o. Sh. Yogesh Nanda,
 R/o. C 149, 150 Ramesh Nagar,
 Double story flat, New Delhi.
- 8. Osihar Prasad, Tech. Asstt. (Lab. Gr. III) Aged about 38 years, S/o. Sh. Ramchandra Prasad,

R/o. H. No. 174, Deep Enclave, Part-III, Gali No. 3, Vikas Nagar, Uttam Nagar, New Delhi.

- 9. Simi Jose,
 Tech. Asstt. (Lab. Gr. IV)
 Aged about 44 years,
 W/o. Sh. Jose Thomas,
 R/o. Plot No. 91A, FF, Janak Park,
 Hari Nagar, New Delhi-110 064.
- Manoj Yadav,
 Lab Technician (Lab. Gr. IV)
 Aged about 33 years,
 S/o. Sh. Dharampal Yadav,
 R/o. H. No. 27A, VPO. Khera Dabar,
 New Delhi 110 064.

....Applicants

(By Advocate: Mr. Ankur Arora for Mr. N. K. Singh)

Versus

- Chief Secretary,
 Govt. of N.C.T. of Delhi
 Delhi Secretariat, New Delhi.
- 2. Secretary, M/o. Health & Family Welfare, 9th Floor, A Wing, Delhi Secretariat, New Delhi.
- 3. Secretary,
 A. R. Department,
 Govt. of NCT of Delhi.
- 4. Pr. Secretary,
 Ministry of Finance,
 Govt. of NCT of Delhi.
 - Medical Supdt.,G. B. Pant Hospital,Jawahar Lal Nehru Marg, New Delhi.
 - 6. Medical Supdt., Janakpuri Super Speciality Hospital, Janakpuri, Delhi.
 - 7. The Director Principal
 Baba Sahab Ambedkar Medical College,
 Rohini, Delhi 110 085.

....Respondents

ORDER (ORAL)

By: V. Ajay Kumar, Member (J)

M.A 2933/2016:

The M.A for joining together is allowed.

O.A 3319/2016:

Heard the learned counsel for the applicants.

- 2. The applicants are working as Laboratory Technical staff under the respondents, who filed the O.A seeking the following reliefs:-
 - "(i) Direct the respondents to review the cadre of Medical laboratory Staff as per its own letter dated 03.09.2015 and the Union of India's OM dated 17.07.2015 in a time bound manner;
 - (ii) Grant the same structure to the Medical laboratory Staff working in the Govt. of NCT of Delhi as has been done in Union of India OM dated 17.07.2015;
 - (iii) May also pass any further order(s), direction (s) as be deemed just and proper to meet the ends of justice."
 - 3. It is also submitted that the applicants and their Association made number of representations including Annexure A/8 dated 19.05.2016 for redressal of their grievances. However, no orders have been passed by the respondents till date.
 - 4. The O.A is disposed of without going into the merits of the case by directing the respondents to consider the representation of the applicants dated 19.05.2016 (Annexure A/8) and to pass an appropriate speaking and reasoned order within 90 days from the date of receipt of a copy of this order, in accordance with law.

Let a copy of this O.A be enclosed with this order.

(K.N. Shrivastava) Member (A) (V. Ajay Kumar) Member (J)